GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.5241 TO BE ANSWERED ON 24.07.2019

DELAY IN CONSTRUCTION OF ROBs

5241. SHRI BHAGWANTH KHUBA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the reasons for delay in construction of Rail Over Bridges (ROBs) in the country including those in the South Central Railways;
- (b) whether delay in budgetary allocations is the main reason for such delays and if so, the details thereof;
- (c) whether the Railways has consulted various State Governments for reconciling issues of land acquisition which is also a reason for the delay in construction of Railway development projects; and
- (d) if so, the details and the outcome thereof?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a): Normally, Railway undertakes construction of Road over Bridges / Road under Bridges (ROBs/RUBs) in Railway portion whereas approaches are being constructed by State Government. The construction of ROBs/RUBs in Railway portion is undertaken when the State Government also is ready to commence their portion of work in approaches. However, this is delayed in approaches because it depends upon many factors such as availability of land, removal of encroachments, joint fixing the alignment of approaches, allocation of requisite funds by the State Government etc.

(b): No, Sir.

(c) & (d): For ROB/RUB, Railway take construction of Railway portion, wherein, generally there is no problem of land acquisition. Approaches are constructed by State Government for which sometimes there are delays in land acquisition which is to be acquired by State Government and Railway has no role. However, Railway persistently pursues the State Governments to expedite their work in approaches.

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